

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO. OF 2006
(Arising out of SLP(Cr1.) No. 729/2006)

SURINDER SINGH @ CHHINDA AND ANR.
Appellant (s)

VERSUS

STATE OF PUNJAB
Respondent (s)

Date : 31/08/2006 This Petition was called on for judgment today.

For Appellant (s) Mr. Kuldip Singh,Adv.
Mr. R.K.Pandey, Adv.

For Respondent(s) Mr.Arun K.Sinha,Adv.

Judgment of the Hon'ble Mr. Justice Arijit Pasayat pronounce
Lokeshwar Singh Bench comprising His Lordship and Hon'ble Mr. Justice
Panta.

Leave granted.

The appeal is allowed in terms of the signed judgment.

(Shashi Sareen)
Court Master

(Vijay Aggarwal)
Cour

t Master

Signed Reportable judgment is placed on the file.